

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2083
TO BE ANSWERED ON 09.12.2024

Conservation of Lakes

2083. DR. MANNA LAL RAWAT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the amount allocated and utilized for the conservation of lakes in the country, State and district-wise;
- (b) the steps taken by the Government for the conservation of lakes and to curb the water pollution in the State of Rajasthan including Udaipur;
- (c) whether the Government has conducted any social audit of above stated works; and
- (d) if so, the details thereof, and the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) to (d) Under the scheme of National Plan for Conservation of Aquatic Ecosystems (NPCA), Ministry of Environment, Forest and Climate Change (MoEF&CC) has provided financial assistance to the States. The amount allocated/ released and utilized for the conservation of lakes in the country, State and district-wise during 2023-24 is given at Annexure-I.

MoEF&CC has notified the Wetlands (Conservation and Management) Rules, 2017 under the provisions of the Environment (Protection) Act, 1986 as regulatory framework for conservation and management of wetlands across the country to conserve, manage and maintain the ecological character of the wetlands. The said Rules inter-alia restrict the activities, like solid waste dumping, discharge of untreated wastes and effluents from industries, cities, towns, villages and other human settlements. Further, MoEF&CC has submitted nomination from India for Wetland City Accreditation of Udaipur, Rajasthan to Ramsar Secretariat under the voluntary Wetland City Accreditation Scheme. As reported by Rajasthan State Wetland Authority, the Nagar Nigam, Udaipur has taken several steps to conserve the lake and curb the water pollution. In Udaipur city, 202.77 km sewer line has been laid. For treatment of waste water, 3Nos. of Sewage Treatment Plants with 40 MLD capacity have been constructed and 7 Nos of Pumping stations have been constructed around Pichola lake to prevent entry of waste water into the lakes. As informed by Nagar Nigam, Udaipur, Rajasthan, no social audit has been conducted for above stated works.

Annexure-I

Annexure-I referred to in reply to part (a) to (d) of the Lok Sabha Unstarred Question No. 2083 due for answer on 09.12.2024 regarding 'Conservation of Lakes'

Funds allocation released and utilized for the conservation of lakes in the country, state and district-wise during (2023-24).

(Rs. in crore)

State	District	Funds allocated /released	Funds Utilized
Gujarat	Jamnagar	0.2058	0.2058
Madhya Pradesh	Ratlam	0.65	0.65
	Datia	2.16	2.16
Manipur	Bishnupur	1.00	1.00
Mizoram	Aizawl	0.76410	0.76410
	Saiha	0.5920	0.5920
Nagaland	Wokha	1.15632	1.15632
Odisha	Puri	1.175	1.175
	Khurda		
	Ganjam		
Rajasthan	Ajmer	5.25	5.25
Sikkim	East Sikkim	0.6527	0.6527
	Mangan	0.75	0.75
Uttar Pradesh	Etah	0.2784	0.2784
	Mainpuri	0.242682	0.242682
	Basti	0.35892	0.35892
	Agra	0.1983	0.1983
	Etawah	0.16088	0.16088
	Kannauj	0.0809	0.0809
	Unnao	0.0532319	0.0532319
	Hardoi	0.05011	0.05011
	Raebareli	0.0913	0.0913
